

# High Court of Sikkim

Record of proceedings

## **CRL.L.P. No.01 of 2025**

State of Sikkim

Petitioner

*VERSUS*

Bedu Prasad Tewari

Respondent

Date : **24-03-2025**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Petitioner Mr. Yadev Sharma, Additional Public Prosecutor.  
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondent Mr. Sushant Subba, Advocate.

### **ORDER**

Rai, J.

Heard Learned Additional Public Prosecutor.

Leave to Appeal granted.

Criminal Leave Petition stands disposed of.

Register the Appeal.

Heard on admission.

Admit the Appeal.

Call for the records from the Learned Trial Court.

Let Paper-Books be prepared.

List on 21-05-2025.

**Judge**  
24-03-2025

**Judge**  
24-03-2025